Name of the Corporate Debtor- Wizard E-marketing Private Limited
Date of commencement of CIRP- 7th October 2026
List of creditors as on- 30thOctober 2026

Annexure-A2

List of Operational creditors (Government dues)

Filing as per clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in INR)

Sl. No.	Details of Claimant			Details of claims received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Commissioner of Commercial Taxes, Government of West Bengal	Government of West Bengal	1	14-Oct-26	38,04,889.00	38,04,889.00	Government dues	None	None	No	Nil	None	None	-	None	
2	Employees Provident Fund Organisation, Regional Office, Kolkata	Government of India	2	16-Oct-26	20,68,293.00	-	Government dues	None	None	No	Nil	None	None	-	20,68,293.00	Amount not admitted for want of Clarification
	Grand Total				**58,73,182.00**	**38,04,889.00**								**-**	**20,68,293.00**	